

IN THE NATIONAL COMPANY LAW TRIBUNAL NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 219

Appeal No-143/252/ND/2021

IN THE MATTER OF:

Dr. Er.Rajainderr Jaina

... **Applicant/Petitioner**

Versus

ROC

... **Respondent**

Under Section: 252(3) of Comp. Act.

Order delivered on 15.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH,

HON'BLE MEMBER (T)

PRESENT:

For the Respondent : Adv. Sangeeta Jain for R-2

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ld. Counsel for the Applicant as well as Ld. Counsel for the Respondent No. 2 is present physically. Pleadings are already completed.

List the matter before Regular Bench on 06.08.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)**